

- (14) One hundred and twenty-sixth Action Taken Report (Sixteenth Lok Sabha) on "Pradhan Mantri Gram Sadak Yojana";
- (15) One hundred and thirtieth Action Taken Report (Sixteenth Lok Sabha) on "Hydrocarbon Production Sharing Contracts";
- (16) Sixth Action Taken Report (Fifteenth Lok Sabha) on "Injudicious Release of Grants";
- (17) Thirty-seventh Action Taken Report (Fifteenth Lok Sabha) on "Procurement of Stores and Inventory Control";
- (18) Forty-sixth Action Taken Report (Fifteenth Lok Sabha) on "Revenue Loss due to Delay in levy of Toll Fees";
- (19) Forty-ninth Action Taken Report (Fifteenth Lok Sabha) on "Administration of Universal Service Obligation (USO) Fund";
- (20) Fifty-fourth Action Taken Report (Fifteenth Lok Sabha) on "Assistance to States for Developing Export Infrastructure and Allied Activities (ASIDE) Scheme";
- (21) Sixty-eighth Action Taken Report (Fifteenth Lok Sabha) on "Accelerated Irrigation Benefits Programme (AIBP)";
- (22) Sixty-ninth Action Taken Report (Fifteenth Lok Sabha) on "Accelerated Rural Water Supply Programme (ARWSP)";
- (23) Seventieth Action Taken Report (Fifteenth Lok Sabha) on "Excesses over Voted Grants and Charged Appropriations (2008-09)";
- (24) Seventy-fifth Action Taken Report (Fifteenth Lok Sabha) on "Canteen Stores Department";
- (25) Seventy-sixth Action Taken Report (Fifteenth Lok Sabha) on "Training of Pilots in the Indian Air Force"; and
- (26) Seventy-eighth Action Taken Report (Fifteenth Lok Sabha) on "Functioning of Land and Development Office".

**REGARDING NOTICE GIVEN UNDER RULE 267 FOR SUSPENSION OF
QUESTION HOUR**

MR. CHAIRMAN: Now, Zero Hour. Shri Ayodhya Rami Reddy. ..(*Interruptions*)..
Shri Tiruchi Siva. ..(*Interruptions*)..

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, I have given a notice under Rule 267 for suspension of Question Hour to take farmers' situation into consideration. There is a notice which we have given.

MR. CHAIRMAN: Hon. Members, I have received a notice from Shri Ghulam Nabi Azad, Shri Tiruchi Siva, Shri Sukhendu Sekhar Ray, Shri Elamaram Kareem, Shri Binoy Viswam, Prof. Jha and also Shri Ashok Siddharth. I have gone through the notice. It is given under Rule 267, seeking suspension of the Business listed for the day as to discuss the ongoing agitation of farmers in the outskirts of Delhi against the three farm laws passed by the Parliament. The Members who gave notice have highlighted the need to resolve the issue in national interest. I understand the concern of the Members over the situation and need to resolve the issue at an early date in the national interest. As Chairman of this House, I cannot go into the merits of the position taken by the agitating farmers and the Government. Both the sides have so far held several rounds of discussion and expressed desire to further continue the dialogue. Neither this side nor that side of the House is opposed to any discussions between the farmers and the Government and also to discuss the farmers' issue in the House. It needs to be held at the earliest and it is a matter of time. *..(Interruptions)..* Hon. Rashtrapati *ji* has referred to farmers' agitation in his Address to the Members of both the Houses on 29th of the last month. Discussion on the Motion of Thanks to the President for the Address is scheduled to be started tomorrow. In fact, I wanted the discussion to start today. But it was brought to my notice that the convention is that the discussion first starts in the Lok Sabha and then the Rajya Sabha takes it up. This has been the convention so far. Keeping that in mind, we have agreed to have the discussion on the President's Address tomorrow. The Business Advisory Committee has also been informed. As we are going to discuss the President's Address tomorrow as the first item, hon. Members can avail themselves of this opportunity and then participate and express their viewpoints. That is why I am not able to accept the notice given to suspend the Business of the House. *...(Interruptions)...* Please take the opportunity tomorrow. *...(Interruptions)...* You have ten hours. *...(Interruptions)...* आपने नोटिस दिया *...(व्यवधान)...*

SHRI ANAND SHARMA (Himachal Pradesh): Sir, this is a very serious situation. *...(Interruptions)...*

MR. CHAIRMAN: I have mentioned the notice also. I have allowed the Leader of the Opposition to mention the gist of the notice. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, the Government should agree to a discussion.

MR. CHAIRMAN: Keeping that in mind...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, 155 farmers have died.

MR. CHAIRMAN: You will be discussing that tomorrow. ...*(Interruptions)*... Nobody is going to stop you from discussing the issues. ...*(Interruptions)*...

SHRI ANAND SHARMA: Sir, it is a mass movement. ...*(Interruptions)*...

MR. CHAIRMAN: Please, please. ...*(Interruptions)*... The notices given for Zero Hour today will be carried forward. ...*(Interruptions)*... They will not lapse. ...*(Interruptions)*... These Zero Hour notices will not lapse. ...*(Interruptions)*... They will be carried forward. ...*(Interruptions)*... Please, please. ...*(Interruptions)*... Nobody is allowed to speak once the Chair has given a decision. Please accept that. Tomorrow you will get an opportunity. Whatever you want to say, highlight the issues of farmers. ...*(Interruptions)*... Shri Sukhendu Sekhar Ray ji, you want to add something. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY (West Bengal): Sir, this House could not discuss the farmers' Bills when they came up before this House. But now we know that everybody wants it. It is a matter of national importance. The Government is also holding discussions with them. But the House is not aware of what is going on between the Government and the *kisan* organizations. That is why this House should discuss at length the matter of national importance because it is concerning the *anndata* of the country.

MR. CHAIRMAN: I understand what you are saying.

SHRI SUKHENDU SEKHAR RAY: That is why so many political parties have given the notice. Kindly consider it.

MR. CHAIRMAN: I have myself mentioned the names of the Members.

SHRI SUKHENDU SEKHAR RAY: In the President's Address, there are so many issues.

MR. CHAIRMAN: Please.

SHRI SUKHENDU SEKHAR RAY: There are so many issues. But we want a discussion on a specific issue. ...*(Interruptions)*...

श्री दीपेन्द्र सिंह हुड्डा (हरियाणा): सर, मेरा भी नोटिस है।...*(व्यवधान)*...

MR. CHAIRMAN: Your leader's name has been mentioned. That means you all have been included.

SHRI ELAMARAM KAREEM (Kerala): Sir, I respect your words. But on the borders, hundreds and thousands of farmers and their families, including children, are there. Water supply and electricity have been disconnected. It is an inhuman activity. You can ask them to restore water supply and electricity there. And conduct a discussion on farmers' issues.

MR. CHAIRMAN: I got your point. Shri Tiruchi Siva.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, we abide by your decision. At the same time, the issue is very serious. For more than two months, Sir, in bitter cold, women, children and old age people have been suffering.

MR. CHAIRMAN: Mr. Siva, this has been said.

SHRI TIRUCHI SIVA: Sir, we need to discuss it separately.

MR. CHAIRMAN: We will discuss it tomorrow. There is no problem. ...*(Interruptions)*... The President's Address mentions farmers' laws. ...*(Interruptions)*... So we need to discuss it. ...*(Interruptions)*... Please don't

shout. ...*(Interruptions)*... Whoever shouts with a louder voice, they will not get an opportunity.

प्रो. मनोज कुमार झा (बिहार): सभापति महोदय, मैं सिर्फ 30 सेकेंड लूंगा। महोदय, मैं आपके माध्यम से यह कहना चाहता हूँ कि संसद प्रतिनिधियों का केन्द्र है, जहाँ जन सरोकार के मुद्दों पर चर्चा होती है। एक तरफ सर्द पूस की रातों में लोग परेशान हो रहे हैं, तो कम से कम उनके विषय पर संसद में चर्चा हो, मेरी बस इतनी सी गुज़ारिश है।

SHRI BINOY VISWAM (Kerala): Sir, I am grateful to you. I am sure you would agree with me that this is the most urgent and pressing issue of today. The people who feed the country are on the path of agitation for so many months now. Kindly discuss this issue in the House now. That is why we request you to allow us.

MR. CHAIRMAN: Shri Ashok Siddharth. Misra ji, you want to speak.

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश): सर, यह एक ऐसा इश्यू है, जिसमें सरकार और संसद - सभी सांसद इंटरेस्टेड हैं, सभी इस विषय पर बात करना चाहते हैं, ताकि इस समस्या का कोई सॉल्यूशन निकल सके। जब बाहर इस विषय पर चर्चा हो रही है, मीडिया में हो रही है, तो अगर हाउस में भी इस विषय पर चर्चा हो, तो अधिक अच्छा रहेगा।

MR. CHAIRMAN: Thank you. Prof. Ram Gopalji, there is no time. Otherwise, I would have given you an opportunity. I have already taken your name. I want to put the record straight. People say that there was no discussion on farm laws. Farm laws were discussed. ...*(Interruptions)*... Please. If you say, "No", I have to refer to records. And it was of four hours and four hours were completed in the House. That is the thing. ...*(Interruptions)*... Now, Question Hour. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR RAY: Sir, we walk out in protest. ...*(Interruptions)*...

SHRI ANAND SHARMA: We have no other option but to register our protest. ...*(Interruptions)*... We stand for the farmers. ...*(Interruptions)*...

(At this stage some hon. Members left the Chamber)

MR. CHAIRMAN: Now, Question Hour. Please. Question Hour has started. I have already repeated that there was a threadbare discussion on farm laws in the House. A

wrong impression is being created that there was no discussion. With regard to voting, people may have their own arguments. But as far as discussion is concerned, every party completed its part and made its suggestions. It is on record. If anybody wants, I can again ask the record to be placed forward. It is very clear. Now, Question Hour.

ORAL ANSWERS TO QUESTIONS

New strategy for achieving GDP growth

*1. SHRI K.J. ALPHONS: Will the Minister of FINANCE be pleased to state:

- (a) Whether Government is going to revise the target date for achieving Gross Domestic Product (GDP) of USD five trillion in the light of the collapse of global economy due to the pandemic; and
- (b) the new strategy for achieving the target considering the fact that there are very strong headwinds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) and (b) No, Sir. Government is committed to making India a US \$ 5 trillion economy.

Government continues to facilitate growth and investment to support the \$ 5 trillion economy. The measures undertaken, inter-alia, include introduction of GST, reforms in Insolvency and Bankruptcy Code, reduction in Corporate Tax Rate, easing of FDI norms, reforms announced under Atmanirbhar Bharat, accelerating infrastructure roll-out through National Infrastructure Pipeline, emphasis on capital expenditure and increasing competitiveness of Indian enterprises through Production Linked Incentive Schemes (PLI) amongst others. These measures are likely to provide significant stimulus to growth towards making India a US \$5 trillion economy.

SHRI K.J. ALPHONS: Sir, my first supplementary is this. We are most grateful to the hon. Minister for assuring the country that we are on way to achieving five-trillion dollars of GDP. But, Sir, one of the reasons for worry is the Gross Capital Formation which is only 27 per cent. I believe that unless this goes up drastically, we may not possibly be achieving this. What is the solution that the Government has on this?